**IN THE HIGH COURT OF JHARKHAND AT RANCHI**
**A.B.A. No.1716 of 2021**

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Maimun Nisha .... .... …. Petitioner

Versus

The State of Jharkhand .... .... .... Opposite Party

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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : None
For the State : None

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**Order No.02 Dated- 19.04.2021**

The matter is taken up through video conferencing.

No one turns up either on behalf of the petitioner or on behalf of the State.

List this case after a week.

**(Anil Kumar Choudhary, J.)**

Animesh/